

SLP(C)No. 4795 OF 2001

ITEM No.17

Court No. 4

SECTION XIV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.4795/2001

(From the judgement and order dated 28/02/2001 in CWP 2760/96  
of The HIGH COURT OF DELHI AT N. DELHI)

JATINDER SINGH KOHLI

Petitioner (s)

VERSUS

REHABILITATION MIN.EMP.COOP.H.B.S.L.&ORS Respondent (s)  
( With Appln(s). for impleading party and modification of Court's  
Order dated 4.2.2002) ( With Office Report )  
With

SLP(C)No.11023/2001,SLP(C)No.1265/2002,SLP(C)No.13354/2001,SLP(C)No.13483/2001,  
SLP(C)No.14748/2001,SLP(C)No.16890/2001,SLP(C)No.19921/2001,  
SLP(C)...CC 4648/2002,SLP(C)...CC 4657/2002,SLP(C)...CC 4690/2002,  
SLP(C)No.5109-5110/2001,SLP(C)No.5242/2001,SLP(C)No.5439/2001,  
SLP(C)...CC 6026-6027/2002,SLP(C)No.661/2002,SLP(C)No.7599/2002,  
SLP(C)No.7602-7604/2002,SLP(C)No.7713/2001

Date : 26/08/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner(s)/ Mr.Sudhir Nandrajog, Adv.  
Respondent(s)  
Mr. Sanjiv Sen, Adv.  
Mr. Rajan Narain, Adv.  
Ms. Puja Sharma, Adv.  
Mr. Dinesh Kumar Garg, Adv.  
Mr. V.B. Saharya, Adv.  
M/s Saharya & Co.  
Ms. Indu Malhotra, Adv.  
Mr. Rakesh K. Sharma, Adv.  
Mr. S.S. Ray, Adv.  
Mrs. Rakhi Ray, Adv.  
Ms. Suruchii Aggrawal, Adv.

...2/-

Mr. Rajiv Dutta, Sr. Adv.  
Mr. Kapil Sharma, Adv.  
Mr. R. Nedumaran, Adv.

Mr. Sushil Kumar Jain, Adv.

Ms. Binu Tamta, Adv.

Mr. G.L. Sanghi, Sr. Adv.  
Mr. Hari Shankar K, Adv.

Mr. N.N. Goswami, Sr. Adv.  
Mrs. Rekha Pandey, Adv.  
Mrs. Sunita Sharma, Adv.  
Mr.D.S.Mahra, Adv.

Mr. Pramod Ahuja, Adv.  
Mr. Arun K. Sinha, Adv.  
Mr. Rakesh Singh, Adv.  
Ms. Ruchika Ahuja, Adv.  
Mr. Arun K. Sinha, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Issue notice in fresh matters.  
Two weeks' time is granted for filing rejoinder.  
List for final hearing after service in all the  
matters is complete.

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash)  
Court Master